

Captive Power Plant for Coal Mines with U.K.'s Assistance

2062 SHRI INDRAJIT GUPTA: Will the Minister of ENERGY be pleased to state:

(a) whether he has announced that captive power plants are going to be set up for some coal mines with UK's assistance;

(b) whether he has also announced that coal for power plants will be supplied by slurry pipelines with U.S. assistance; and

(c) if so, details of the two schemes?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). Tenders have been called for installation of Gas Turbine sets. Proposals are also under examination for setting up of captive power plants in Eastern Coalfields Ltd., Central Coalfields Ltd., and Bharat Coking Coal Ltd. No decision has been taken about the country from they are to be procured.

A Committee has been appointed by Government to examine the technology of slurry pipeline for transport of coal in India. Further development in the matter will depend upon the recommendations of the Working Group.

Development of Ancillary Industries around Barauni

2063. SHRI HARINATH MISHRA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the extent of development of ancillary industries around Barauni in Bihar;

(b) the number of ancillary units that have come up, their production and the number of persons employed in each of them over the last 10 years;

(c) whether Government are satisfied with the pace of development of ancillary industries in the areas referred to above; and

(d) if not, what steps are Government taking to accelerate further the pace of development of these industries?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

Estimated requirement of Power of M.P.

2064. SHRI B. R. NAHATA: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that according to the estimates of Tenth Power Survey Committee the highest requirement of M.P., was estimated at 2123 M.W., and 12594 Million units during 1983-84 period and for this purpose M.P., shall require 3300 MW installed capacity;

(b) whether this requirement has been accepted by Government of India if not, what are the reasons for the modifications and what is the modification;

(c) whether the M.P.E.B. has submitted its project reports to fulfil the requirement of 4100 M.W. installed capacity for the period 1980-81 to 1985-86 to the Central Electricity Authority for sanction; and

(d) what is the progress in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). The Tenth Annual Power Survey Committee had estimated the peak demand and energy requirement of Madhya Pradesh at 2123 MW and 12594 MU in 1983-84. The projections

of the 10th Annual Power Survey had to be reviewed because of the changes in the production targets of several industries. The Working Group on Power set up by the Planning Commission to recommend the power programme for the 6th Five Year Plan (1980—85) has made a tentative assessment of the demand for power in the various states based on tentative assessment of demands in the 11th Annual Power Survey. According to these estimates, the demand for power in Madhya Pradesh is expected to be 1940 MW by 1984-85 with the corresponding energy requirement of 11250 MU.

(c) and (d). The following projects are presently sanctioned and under construction in the State.

1. Satpura 8th and 9th unit (T)	420 MW
2. Korba East (Thermal)	120 MW
3. Korba West (Thermal)	420 MW
4. Korba West Extn. (Thermal)	420 MW
5. Birsinghpur (Thermal)	420 MW
6. Pench HE project State's share (Hydro)	107 MW
7. Bodhghat (Hydro)	500 MW
Total	2407 MW

A benefit of 1487 MW is expected from these schemes during the 6th Plan period. The balance benefits will spill into the subsequent plans. A share will also be available to Madhya Pradesh from the Super Thermal Power Station being established at Korba in the Central Sector, where a capacity of 600 MW is expected to be added during the 6th Plan.

Project proposals which have been submitted by M. P. authorities for approval and their status are given in the statement attached.

Statement

Status of examination of projects in Madhya Pradesh

Project	Capacity	Present status
<i>Hydro Projects</i>		
1. Narmadasagar Multi-purpose project	1000 MW	Revised project proposals based on the award of the Narmada Waters Tribunal and revised estimates based on latest prices are awaited from the M.P. Govt.
2. Tawa Power House	31.5 MW	
3. Bargi Power Project	50 MW	
4. Bansagar Multi-purpose project	420 MW	Detailed project report was received recently.
5. Sindh River Multi-purpose project Ph. II (Mohini Sagar)	100MW	Comments of the Central Electricity Authority and the Department of Power have been forwarded to the Central Water Commission.
6. Orcha Multi-purpose project	90 MW	
7. Hasdeo (Bango) Multi-purpose project	120 MW	The Irrigation portion has already been sanctioned by the Planning Commission. The report on power portion was recently received.
8. Kutru I Hydro electric project	150 MW	The project report was received recently.

Project	Capacity	Present status
<i>Thermal Projects</i>		
Birsinghpur Thermal Power Project	420 MW	This project could not be cleared as the coal available from the nearby sources is of good quality and it is considered advisable to conserve it in the national interest and not use it for power generation. Further consideration of this project can be given only if some low grade coal seam is located in the vicinity.
2. Vindhychal Thermal Power Project	1000 MW } (3000 MW ultimate) 420 MW }	Considering the several advantages that would accrue, it has been agreed that these power projects would be established in the Central Sector.
3. Pench Thermal Power Project		

T.V. Station at Kolhapur

2065. SHRI R. S. MANE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether people in Kolhapur, Sangli, Satara, Solapur and Ratnagiri will get the facility of T.V.;

(b) if so, by what time; and

(c) if not, reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUD-BEN M. JOSHI): (a) to (c). A relay centre at Ratnagiri to relay the programmes of Bombay Doordarshan Kendra has been included in the draft Sixth Plan proposals (1980—85) for expansion of television through microwave links. Its implementation will, however, depend on the approval of the Plan, availability of resources and relative priorities.

Due to constraint on resources, there is no proposal to set up TV Centres at Kolhapur, Sangli, Satara and Solapur in the Sixth Plan.

Frequent Break Down of Thermal Power Stations in Andhra Pradesh

2066. SHRI K. A. SWAMI: Will the Minister of ENERGY be pleased to state:

(a) whether Government are aware of the frequent break-down of thermal stations in Andhra Pradesh;

(b) what steps have the Government taken to increase the present low output of thermal stations in Andhra Pradesh;

(c) the full details of thermal power production in Andhra Pradesh giving figures of capacity actual production for 1979 and first half of 1980;

(d) whether Government have any plans to set up a Thermal Plant near Visakhapatnam to serve the growing industrial needs of the area; and

(e) if not, what are the plans to meet future energy requirements of this area?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The Government is aware of the break-downs of thermal stations in Andhra Pradesh.

(b) A number of measures have been taken to improve the performance of thermal power stations in Andhra Pradesh. The measures taken, include:—

(i) Project renovation programme has been undertaken at